

HIGH COURT OF JHARKHAND, RANCHI

Notice for supply of PPE Kit

Memo No. - 476/STP.

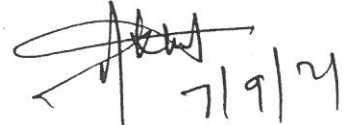
Dated : 7th September, 2021.

Sealed tenders are invited from reputed authorized distributors/vendors/firm for supply of 250 numbers of PPE Kit.

The tender document accompanying sample of PPE Kit must be submitted before the office of the undersigned during 10:30A.M. to 4:30 P.M. on any working days latest by 21th September, 2021.

Any further details may be obtained from the Stationery department during the aforesaid specified periods.

The Court reserves the right to cancel the notice inviting tender at any stage.



Registrar Establishment
High Court of Jharkhand
Ranchi

Terms and Conditions:

1. Offer price must be inclusive of all taxes, freight charge etc.
2. Delivery should be made within a week at our doorstep.
3. No tender will be entertained after due date.
4. Authorization letter from the OEM must be enclosed with tender document.